NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No.316 & 317 Ors./(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. Omnitech Infosolutions Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S No

NAME

DESIGNATION

SIGNATURE

ORDER

Application No. 315/73(4)/NCLT/MB/MAH/2017
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- 1. None present.
- 2. These are the Applications filed under section 73(4) of the Companies Act filed on 31.05.2017. Thereafter they were listed for hearing on 2 occasions; however, the Applicants were not present.
- 3. Directions were given to the Registry to issue Notices. Although Notices were issued to the Applicants intimating today's date of hearing, none attended. Last chance is granted to the Applicants; otherwise, the matter shall be dismissed for want of prosecution.
- To be listed for hearing on 23.11.2017.

Sd/-

Sd/-

Bhaska/a Pantula Mohan Member (Judicial) M.K. Shrawat Member (Judicial)

Dated: 11.10.2017

aah